

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****NAYATI HEALTHCARE & RESEARCH P LTD.****HAVING A MULTISPECIALITY HOSPITAL AT MATURA, UTTAR PRADESH**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1	Name of Corporate Debtor along with PAN/CIN/LLPNo.	Nayati Healthcare & Research Pvt. Ltd. (CIN - U85100HR2013PTC048389 / PAN - AAECN2701N)
2	Address of the Registered Office / Principal Office	<b>REGISTERED ADDRESS</b> 901, 201, HERITAGE CITY, MG ROAD PHASE-2 DLF CITY Haryana - 122022 <b>HOSPITAL ADDRESS</b> NH 19, Mathura Road, Goverdhan Bypass, Nayati Mor, Chhatikara, Uttar Pradesh - 281001
3	URL of website	<a href="http://nayatihealthcarecirp.com">http://nayatihealthcarecirp.com</a>
4	Details of place where majority of fixed assets are located	Mathura, Uttar Pradesh
5	Installed capacity of main products/ services	Multispecialty Hospital at Mathura
6	Quantity and value of main products/ services sold in last financial year	NIL - Hospital was closed and in possession of secured financial creditor
7	Number of employees/ workmen	Employees – Nil Workers - Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending an email to: <a href="mailto:cirp.nayatihealthcare@gmail.com">cirp.nayatihealthcare@gmail.com</a> / <a href="mailto:bajaj.vikram@gmail.com">bajaj.vikram@gmail.com</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending an email to: <a href="mailto:cirp.nayatihealthcare@gmail.com">cirp.nayatihealthcare@gmail.com</a> / <a href="mailto:bajaj.vikram@gmail.com">bajaj.vikram@gmail.com</a>
10	Last date for receipt of expression of interest	31-5-2024
11	Date of issue of provisional list of prospective resolution applicants	10-6-2024
12	Last date for submission of objections to provisional list	15-6-2024
13	Date of issue of final list of prospective resolution applicants	25-6-2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30-6-2024
15	Last date for submission of resolution plans	30-7-2024
16	Process email id to submit EOI	<a href="mailto:cirp.nayatihealthcare@gmail.com">cirp.nayatihealthcare@gmail.com</a>



**Vikram Bajaj**

Registration no: IBBI/IPA-002/IP-N00003/2016-17/10003

AFA No. No: AA2/10003/02/181024/202919 Valid up to: 18-10-2024

214, Tower A, Spazedge, Sector 47, Gurgaon -122018.

For Nayati Healthcare & Research P Ltd.

16-5-2024, Gurgaon.